

1	2	3	4	5	6	7	8
18.	Rajasthan	1257	150	7442	1173	10248	1931
19.	Tamil Nadu	2774	134	14519	751	19339	1337
20.	Tripura	146	18	796	79	1238	177
21.	Uttar Pradesh	3995	302	23060	2136	37324	4833
22.	West Bengal	899	23	6636	384	10184	NR
23.	Andaman and Nicobar	39	NR	54	3	97	18
24.	Arunachal Pradesh	65	65	168	168	287	NR
25.	Chandigarh	64	6	165	14	171	2
26.	Dadra & Nagar Haveli	122	20	180	46	156	76
27.	Daman and Diu	13	1	79	11	116	12
28.	Nagaland	39	39	191	191	267	NR
29.	Lakshadweep	Nil	-	19	NR	26	NR
30.	Meghalaya	139	136	314	305	566	NR
31.	Pondicherry	162	13	476	65	513	64
32.	Sikkim	Nil	-	75	18	169	65

- Note : 1. Total cases sanctioned against which SC/ST figures were reported, are given above State/UT-wise.
2. NR: Not reported
3. Source: Reports received from State/UTs

[Translation]

Khadi Gramodyog

3248. SHRI JAI PRAKASH AGARWAL : Will the Minister of INDUSTRY be pleased to state :

(a) the steps taken by the Union Government to promote Khadi Gramodyog during each of the last three years;

(b) whether the Union Government have allocated any amount to the States for the said purpose during the above period;

(c) if so, the details thereof, State-wise;

(d) the number of persons engaged in the said industry, State-wise;

(e) whether the Union Government propose to provide assistance to the persons employed in the said industry; and

(f) if so the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (f). The information is being collected and will be laid on the Table of the House.

[English]

Direct/Indirect Tax Collection

3249. SHRI N.S.V. CHITTHAN :
SHRI SATYAJITSINH DULIPSINH
GAEKWAD :

Will the Minister of FINANCE be pleased to state :

(a) the target fixed for collection of revenue through

direct and indirect taxes during the current financial year:

(b) whether the amount of the taxes realised so far is in accordance with the target;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the steps taken or proposed to be taken to cover up the short fall?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). The targets fixed for collection of revenue through major Central taxes and the amount of taxes realised during the current financial year are as under :

(Rs. in crores)

S.No.	Name of the Tax	Targets (for the year 1996-97)	Amount realised (upto Nov. 1996)
1.	Customs	44435.00	26778.00
2.	Central Excise*	46592.00	27955.00
3.	Income tax	17843.00	9329.06
4.	Corporation tax.	19600.00	7675.33

(d) and (e). It is expected that the targets will be achieved by the end of the financial year.

* Exclusive of cesses not administered by the Deptt. of Revenue.